

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No120
IA 885 of 2020
in
IA 449 of 2020
IA/344(AHM)2021
CP(IB) 44 of 2018

Order under Section 9 IBC

IN THE MATTER OF:

VE Commercial Vehicles Ltd
V/s
Eagle Corporation Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..27/09/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant :Mr. Nipun Singhvi a/w Mr. Vishal Dave, Advocates
For the Respondent :Mr. Kiran Shah, PCA

ORDER

Learned Counsel for the RP appeared.

Learned PCA appeared for the CoC.

We heard both of them. The undisputed amount of Rs. 21.00 lacs, the CoC is ready to make payment. We direct CoC to make payment within seven days from today.

The matter stands adjourned to 14.12.2021 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

vc